

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 14.11.2017.

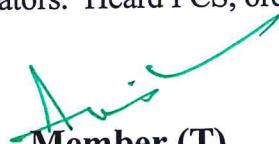
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.102/ 17	-	For filing Affidavit	14	Wipro Consumer Care Limited

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE
33	PRADEEP B KULKARNI	Wipro Consumer Care Limited

ORDER

PCS for Petitioner is present. She reported that, already she has filed information in the registry that company is not governed by any regulators. Heard PCS, orders reserved.


Member (T)

Member (J)